

श्री सभापति: लेकिन सवाल तो निबल गया है ।

श्री राजनारायण : . . . कि वे कौन कौन से विदेशी शक्तियाँ हैं जिन्होंने उनको मदद देने के लिये कहा था, क्या सरकार को यह मालूम है ?

श्री सभापति : आप देखिये ज़रा . . .

श्री राजनारायण : एक है, जैसा आप चाहें ।

EDUCATION COMMISSION PAY SCALES FOR TEACHERS AND LECTURERS ETC.

203. SHRI SITARAM JAIPURIA:†
SHRI RAJNARAIN:

Will the Minister of EDUCATION be pleased to state:

(a) the names of the States which have so far accepted and implemented the pay scales of teachers and lecturers as recommended by the Education Commission; and

(b) the names of the States which have not accepted these pay scales and reasons given by each of them for their non-acceptance?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRI BHAGWAT JHA AZAD):

(a) and (b) A statement is laid on the Table of the House.

STATEMENT

College and University Teachers

(a) and (b) The scales of pay recommended by the Education Commission for college and university teachers are the same as those recommended by the UGC and sanctioned by the Government of India. So far, the Governments of West Bengal, Assam, Uttar Pradesh, Andhra Pradesh, Madras, Kerala, Maharashtra

Jammu and Kashmir have communicated their acceptance of the scales in principle and have furnished detailed proposals to implement them, either for college teachers or both for university and college teachers. The proposals from the Governments of West Bengal, Assam and U.P. have been accepted by the Central Government. The proposals from the Governments of Andhra Pradesh, Madras, Kerala, Maharashtra, and Jammu & Kashmir are under examination. The reactions of the other State Governments are awaited.

School Teachers

(a) and (b) The proposals made by the Education Commission are under the consideration of State Governments and in view of the large financial implications involved, it may be sometime before final decisions are taken.

SHRI SITARAM JAIPURIA: May I know from the hon. Minister as to how much the Central Government would be giving to the State Governments for adopting these new scales of pay?

SHRI BHAGWAT JHA AZAD: As it is known, the recommendations of the Education Commission and the UGC are the same. We have already said that we could give 80 per cent to the States which will accept the recommendations.

SHRI SITARAM JAIPURIA: According to the statement laid on the Table, it is said that the proposals made by the Education Commission are still under the consideration of several State Governments. May I know from the hon. Minister if, in view of the present political set-up in the country, certain States are not prepared to accept any recommendations, the Government of India will compel them to accept the recommendations or they would like to leave them to their free and sweet will?

†The question was actually asked on the floor of the House by Shri Sitaram Jaipuria.

DR. TRIGUNA SEN: Why should we presume that some States will not accept them? We have to persuade them, and I am going to visit the States to discuss with them. I was a member of this Commission and it is my duty to persuade them. I am going to discuss it with them.

SHRI SITARAM JAIPURIA: Do we take it then that, as already assumed, the State Governments will agree to this recommendation definitely?

DR. TRIGUNA SEN: I have no reason to doubt the motivation of the State Governments. They are responsible people. They will think of the betterment of education. They are good people.

श्री राजनारायण : क्या सरकार को इस बात की जानकारी है कि जो ग्रेड लेक्चरर का रिकमेंड किया गया है जैसे जूनियर स्केल 300-25-600, सीनियर स्केल 400-30-640 और 40-800 और इसी तरह से सीनियर लेक्चरर और रीडर का 700-40-1100, फिर 800-50-1250 और 1100-50-1500, इस रिकमेंडेशन के भूताल्लिक आज इन जगहों पर लगे हुये लोगों की तनख्वाह कितनी कम है और उसको पूरा करने के लिये जैसा कि उत्तर में कहा गया है कि बंगाल, आसाम, उत्तर प्रदेश, आंध्र प्रदेश, मद्रास, केरल ने मान लिये हैं—उत्तर प्रदेश के बारे में जहां तक जानता हूं यही कारण था कि उत्तर प्रदेश के शिक्षा मंत्रों की जमानत वहां की जनता ने जबत करवाई क्योंकि उत्तर प्रदेश के शिक्षा मंत्री वहां के अध्यापकों के साथ बराबर मखौल और खिन्नावाड़ करते रहे हैं—मैं जानना चाहता हूं कि इन सरकारों ने केन्द्र से कितनी सहायता मांगी और केन्द्र ने उसको पूरा करने के लिये अब तक कितनी सहायता दी और आगे कितनी देने का वायदा किया ।

श्री भागवत झा आजद : महोदय, बात यह है कि जितने स्कूलों का उन्हें ले हवाला दिया है, वे सिफारिशें ठीक हैं । अभी इन प्रश्नों पर हम राज्य सरकारों से विचार कर रहे हैं और ये सारी सिफारिशें राज्य सरकारों के पास भेज दी गई हैं । हम अभी मंत्री स्तर पर विचार करने वाले हैं । इसलिये आज यह कहना संभव नहीं है कि कहां पर कितनी कमी है और उसकी पूर्ति करने में हम को कितने पैसे की आवश्यकता होगी ।

SHRI BANKA BEHARY DAS: About the recommendation of the Education Commission regarding the teachers of the colleges, some of the States have already accepted it and the UGC and the Indian Government are also greatly concerned about them. But may I know from the Minister whether the poor teachers of secondary classes were not absolutely neglected? And there is no institution here at the level of the Government of India to look after them. May I know whether the new Education Minister will take particular interest to see that the recommendations of the Education Commission about the teachers of secondary classes are implemented at the earliest opportunity?

DR. TRIGUNA SEN: A Note has been laid on the Table, I am told. If you will please read paragraph 4, it states:

"In India the gap between the pay scales of school teachers on the one hand and of the college and university teachers on the other hand is already wide. This has become wider in the Fourth Plan because the scales of pay of college and university teachers have been improved.

"But no corresponding action has been taken for the school teachers"

It is known to me and to the Government, this increasing discontent among the school teachers. Still further, the dissatisfaction is increasing and the situation is fairly explosive. We are aware of it and are concerned over it. The Ministry feels that it is imperative that something should be done very soon to improve the lot of school teachers also on the lines recommended by the Education Commission. This is one of the major programmes that will have to be tackled in the immediate future. It is the opinion of this Ministry.

SHRI S. K. VAISHAMPAYEN: According to the statement, a large number of States have come forward to accept the scales in principle. But there may be delays due to paucity of funds in the States and with the managements of these colleges. Will the Government, therefore, set a time-limit for accepting these pay scales as well as for implementing them?

श्री भागवत झा आजाद : यह माननीय सदस्य को मालूम है कि हम लोग राज्य सरकारों को मजबूर नहीं कर सकते । हमने सिफारिशें राज्य सरकारों के पास भेज दी हैं । माननीय शिक्षा मंत्री जी विभिन्न राज्यों में जा रहे हैं और उनसे इस संबंध में बात होगी और बात करने के बाद हम कोशिश करेंगे कि जल्द से जल्द इन सिफारिशों पर अमल किया जाय ।

श्री राजनारायण : सरकार अपने उत्तर को देखे और जरा ध्यान से पढ़ें । इस में यह दिया है ।

"So far, the Governments of West Bengal, Assam, Uttar Pradesh, Andhra Pradesh, Madras, Kerala, Maharashtra, Jammu & Kashmir have communicated their acceptance of the scales in principle and have furnished detailed proposals to im-

plement them, either for college teachers or both for university and college teachers. The proposals from the Governments of West Bengal, Assam and UP have been accepted by the Central Government."

सरकार ने उत्तर में साफ कहा है कि वेस्ट बंगाल, आसाम, यू० पी० ने जो प्रोपोजल्स भेजे हैं उनको सेंट्रल गवर्नमेंट ने कबूल कर लिया है, तो मैं जानना चाहता हूँ कि यू० पी० और वेस्ट बंगाल ने क्या प्रोपोजल्स भेजा है और सरकार ने क्या उसको एक्सेप्ट किया है, एक्सेप्ट करने का मतलब है क्या उसको फुलफिल किया है या एक्सेप्ट करने का क्या मतलब है ।

श्री भागवत झा आजाद : इसका अर्थ यह है कि जिन तीन राज्यों का माननीय सदस्य ने हवाला दिया, उनसे हमने डिटेल् में विवरण हासिल कर लिया है और उसको कार्यान्वित करने के लिये हमने चतुर्थ पंचवर्षीय योजना में नानप्लान में उसके लिये धन राशि अलग कर दिया है और उसको जल्दी हम कार्यान्वित करना चाहते हैं ।

SHRI V. V. RAMASWAMY: May I know whether in the case of such States which have agreed to the proposals of the Commission, immediate sanction of the grants will be made or will it be delayed till all the other States also agree to them?

SHRI BHAGWAT JHA AZAD: Sir, it shall depend on which States accept the proposals and we shall deal with them first. There is no question of delay in the matter of sanction for one State because of the non-acceptance of the other States.

*204 [The questioner (Shri K. C. Baghel) was absent. For answer, vide col. infra. 1581]